

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/20/107/2014 &  
MA/20/827/2018**

**Dated: 04/01/2019**

Between

B. Srinivas,  
S/o. late B. Satyanarayana,  
Aged about 46 years,  
Postal Assistant, LSG Sub-Post Office,  
Ramagundam ó 505 208,  
Peddapalli Division,  
District Karimnagar.

...      Applicant

AND

1. The Union of India rep. by  
the Chief Postmaster General,  
A.P. Circle,  
Hyderabad ó 500 001.
2. The Postmaster General,  
Hyderabad Region,  
Hyderabad ó 500 001.
3. The Director of Postal Services,  
O/o. The Postmaster General,  
Hyderabad Region,  
Hyderabad ó 500 001.
4. The Superintendent of Post Offices,  
Peddapalli Division,  
Peddapalli ó 505 172,  
Karimnagar District.
5. Sri B. Nanda,  
Working as Assistant,  
Superintendent of Post Offices/ Inquiry Officer,  
Huzurabad Sub Division,  
Huzurabad ó 505 468,  
District Karimnagar.

...      Respondents

Counsel for the Applicant : Mr. B. Gurudas  
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC.

***CORAM :***

***Hon'ble Mrs. Naini Jayaseelan, Member (Admn.)***

***ORAL ORDER***  
{Per Hon'ble Mrs. Naini Jayaseelan, Member (Admn.)}

Both side counsel present.

2. Learned counsel for the applicant submits that through letter dated 04.11.2018, the applicant made a request for withdrawal of this O.A. The applicant is permitted to withdraw the O.A. The O.A. is accordingly dismissed as withdrawn. MA/21/827/2018 shall stand disposed of. There shall be no order as to costs.

***(NAINI JAYASEELAN)***  
***MEMBER (ADMN.)***

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